## **HIGH COURT OF SIKKIM**

Record of proceedings

## I.A. No.01/2025 IN CRL.L.P. No.07/2025 (Filing No.)

STATE OF SIKKIM ..... APPLICANT

**VERSUS** 

PAWAN KUMAR ...... RESPONDENT

Date: 02.07.2025

CORAM:

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Shakil Raj Karki, Additional Public

Prosecutor

For Respondent: Mr. Kumar Sharma, Advocate.

.....

- 1. Mr. Kumar Sharma, learned counsel entered appearance on behalf of the respondent. He sought time to file a response to the interim application. Time is granted.
- **2.** List this matter on 27.08.2025.

Judge

Index: <del>yes</del>/No Internet: yes/<del>No</del>

to/